

## HIGH COURT OF DELHI: NEW DELHI

No. 56/ORG/DHC/2020

Dated: 09.10.2020

## OFFICE ORDER

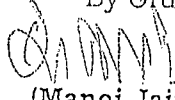
**SUB: ROSTER OF THE JOINT REGISTRARS (JUDL.) FROM 12.10.2020  
TO 30.11.2020**

In continuation of this Court's Office Orders No.465/RG/DHC/2020 dated 30.09.2020 and No.500/RG/DHC/2020 dated 08.10.2020, following shall be the roster of the two courts of Joint Registrars (Judicial), who shall take up the matters through physical mode while the others shall continue to hold court through videoconferencing. All the courts of Joint Registrars (Judicial) shall also record evidence in cases involving urgency or where any direction for expeditious/time bound disposal has been received from this Court or the Supreme Court. The recording of evidence may be by physical mode or by video conferencing, as the case may be.

S.NO.	NAME OF JOINT REGISTRAR (JUDICIAL)	COURT NO.	DATE OF SITTING IN PHYSICAL COURT
1	SH. RAJ KUMAR TRIPATHI	R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)	12.10.2020 (MONDAY) 17.10.2020 (SATURDAY) 23.10.2020 (FRIDAY) 06.11.2020 (FRIDAY) 12.11.2020 (THURSDAY) 26.11.2020 (THURSDAY) 27.11.2020 (FRIDAY) 28.11.2020 (SATURDAY)
2	SH. DEVENDER KUMAR	R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-A)	13.10.2020 (TUESDAY) 16.10.2020 (FRIDAY) 19.10.2020 (MONDAY) 02.11.2020 (MONDAY) 07.11.2020 (SATURDAY) 17.11.2020 (TUESDAY) 25.11.2020 (WEDNESDAY)
3	SH. RAKESH PANDIT	R - 3, NEW COURTS BLOCK (GROUND FLOOR), (OS-E)	14.10.2020 (WEDNESDAY) 20.10.2020 (TUESDAY) 22.10.2020 (THURSDAY) 04.11.2020 (WEDNESDAY) 09.11.2020 (MONDAY) 18.11.2020 (WEDNESDAY)

			21.11.2020 (SATURDAY)
4	MS. SURYA MALIK GROVER	R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)	15.10.2020 (THURSDAY) 21.10.2020 (WEDNESDAY) 03.11.2020 (TUESDAY) 05.11.2020 (THURSDAY) 10.11.2020 (TUESDAY) 19.11.2020 (THURSDAY) 23.11.2020 (MONDAY)
5	MS. SAVITRI	R - 5, NEW COURTS BLOCK (GROUND FLOOR)	13.10.2020 (TUESDAY) 19.10.2020 (MONDAY) 02.11.2020 (MONDAY) 07.11.2020 (SATURDAY) 11.11.2020 (WEDNESDAY) 17.11.2020 (TUESDAY) 25.11.2020 (WEDNESDAY)
6	SH. SHARAD GUPTA	R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)	12.10.2020 (MONDAY) 17.10.2020 (SATURDAY) 23.10.2020 (FRIDAY) 06.11.2020 (FRIDAY) 12.11.2020 (THURSDAY) 20.11.2020 (FRIDAY) 26.11.2020 (THURSDAY)
7	SH. ASHISH AGGARWAL	R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-H)	14.10.2020 (WEDNESDAY) 20.10.2020 (TUESDAY) 04.11.2020 (WEDNESDAY) 09.11.2020 (MONDAY) 18.11.2020 (WEDNESDAY) 21.11.2020 (SATURDAY) 24.11.2020 (TUESDAY)
8	SH. VIJAY SHANKAR	R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)	15.10.2020 (THURSDAY) 21.10.2020 (WEDNESDAY) 03.11.2020 (TUESDAY) 10.11.2020 (TUESDAY) 19.11.2020 (THURSDAY) 23.11.2020 (MONDAY) 27.11.2020 (FRIDAY)
9	MS. TWINKLE WADHWA	R - 9, NEW COURTS BLOCK (GROUND	16.10.2020 (FRIDAY) 22.10.2020 (THURSDAY)

		FLOOR),(OS-B)	05.11.2020 (THURSDAY) 11.11.2020 (WEDNESDAY) 20.11.2020 (FRIDAY) 24.11.2020 (TUESDAY) 28.11.2020 (SATURDAY)
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By Order  
  
 (Manoj Jain)  
 Registrar General

Endst.No. 13521-53 ORG/DHC/2020

Dated: 09.10.2020

Copy forwarded for information and necessary action, if any, to:-

Copy forwarded for information & necessary action, if any, to :-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A.), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the office order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
14. The Commissioner of Police, Delhi Police, Delhi.
15. The Director (Academics), Delhi Judicial Academy, Delhi.
16. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector-7, R.K.Puram, Delhi.
19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi.
21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi.
22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, New Delhi.
23. The Secretary, Bar Association, Rohini Courts, Rohini, New Delhi.
24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi.
25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
26. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice/ All Registrars/ OSDs/Coordinator (DIAC).
27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/Assistant Registrar (Library)/ Joint Director (IT).
28. The Deputy Registrar-cum-P.A. to Registrar, General.

29. Private Secretaries to all the Hon'ble Judges.
30. All Admn. Officers (Judicial)/ Court Masters/ Branch In-charge/Librarian.
31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
32. Copy to be displayed on the Notice Board.
33. Guard File.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE  
(PC ACT)(CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Power/Gaz./RADC/2020/E-17322-17373

Dated 10<sup>th</sup> October, 2020.

E-copy of the Office Order No.1056/ORG/DHC/2020 dated 09<sup>th</sup> October, 2020 of the Hon'ble High Court of Delhi, New Delhi received through e-mail regarding Roster of the Joint Registrars (Judicial) from 12.10.2020 to 30.11.2020, wherein the Hon'ble High Court has directed that the two courts of Joint Registrars (Judicial), who shall take up the matters through physical mode while the others shall continue to hold court through videoconferencing. All the courts of Joint Registrars(Judicial), High Court of Delhi, New Delhi shall also record evidence in cases involving urgency or where any directions for expeditious/ time bound disposal has been received from High Court or the Supreme Court. The recording of evidence may be by physical mode or by video conferencing, as the case may be. The order be forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi, for information.
2. All Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director General (Prisons), Tihar Jail, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
7. The Director, Directorate of Enforcement, New Delhi.
8. The Labour Commissioner, Civil Lines, Delhi.
9. The Commissioner of Police, Police Headquarter, Delhi.
10. In-charge, Computer Branch, RADC, New Delhi for uploading on the official website.
11. The P.S. to the undersigned.
12. The Lockup In-charge, Rouse Avenue District Court, New Delhi.

This is computer generated copy and does not require signature.

Sd/-  
**(Sujata Kohli)**  
Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
RADC, New Delhi.